

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 185 of 2015

Dated: 5th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

M/S. Kalini Industries Pvt Ltd.Appellant(s)

Versus

**Rajasthan Electricity Regulatory Commission & Ors.
.... Respondent(s)**

Counsel for the Appellant (s) : None
Counsel for the Respondent (s) : Mr. S.K. Bansal for
Mr. Bipin Gupta for R2-5

ORDER

Reply has been filed today on behalf of respondent nos. 2-5 by learned counsel appearing for the respondents. Let the same be taken on record. Rejoinder, if any, be filed within three weeks from today.

Post this matter for hearing on **23rd February, 2016.**

**(T. Munikrishnaiah)
Technical Member
rkt/vg**

**(Justice Surendra Kumar)
Judicial Member**